



**SUPPLEMENT**  
TO  
**The Orissa Gazette**  
PUBLISHED BY AUTHORITY.

**No. 30. CUTTACK, FRIDAY, JULY 16, 1937.**

*Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

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No. 7582-A.

GOVERNMENT OF ORISSA.  
HOME (APPOINTMENT) DEPARTMENT.

RESOLUTION.

*Cuttack, the 12th July 1937.*

READ—

Resolution no. 5089-A., dated the 16th November 1933, of the Government of Bihar and Orissa, Appointment Department.

Notification no. 5090-A., dated the 16th November 1933, as amended by notification no. 2810-A., dated the 31st March 1936, of the Government of Bihar and Orissa Appointment Department.

G. O. no. 311, dated the 13th April 1933, of the Government of Madras, Public (Services) Department.

1. The Government of Orissa have had under consideration for some time past the question of the scales of pay to be fixed for the various ranks in the Subordinate Forest Service. After examining fully the revised scales in force for the various ranks in Madras and Bihar and Orissa, the Provincial Government have decided that the scales of pay in Orissa for these ranks shall be as set forth in paragraph 2 below.

2. (i) Rangers—Rs. 60—5/2—95—efficiency bar—5/2—125. There will be two selection grade posts in the cadre, one on Rs. 150 and one on Rs. 175.

(ii) Deputy Rangers—Rs. 40—1—45—efficiency bar—1—50.

(iii) Foresters—Rs. 25—1—30—efficiency bar—1—35.

(iv) Forest Guards—Rs. 10 rising to Rs. 18 by biennial increments of Re. 1 up to Rs. 14 and thereafter by triennial increments of Re. 1 up to Rs. 18. There will be an efficiency bar at the stage of Rs. 14.

3. The conditions of service in respect of recruitment, probation, training, departmental examinations, confirmation, etc., of all officers and men appointed to these ranks will, for the time being, be regulated by the rules and orders contained in the Bihar and Orissa Forest Manual, except in so far as they have been, or may be modified, under orders of the Government of Orissa.

4. The scales of pay set forth in paragraph 2 of this resolution shall be brought into force with respect to all those recruited since 1st April 1936 with effect from 1st April 1936. Separate orders, which will be subject to the rules framed by the Governor General in Council and issued in the Government of India (Reforms Office) notification no. F. 54/35- G.(B.), dated the 15th September 1936, will be issued, regarding officers and men of the Subordinate Forest Service transferred from Madras, Bihar and Orissa and the Central Provinces, to this province.

ORDER.—Ordered that a copy of this resolution be published in the *Orissa Gazette*, and that copies be forwarded to the Health and Local Self-Government Department of Government, and to the Conservator of Forests, Orissa, and all Divisional Forest Officers through him.

By order of the Governor,  
P. T. MANSFIELD,  
*Chief Secretary to Government.*

No. 4799-L. S.-G.-R.

## GOVERNMENT OF ORISSA.

(MINISTRY OF LOCAL SELF-GOVERNMENT.)

## RESOLUTION.

*Cuttack, the 14th July 1937.*

READ—

Report of the Revenue Commissioner, Orissa, on the working of the municipalities in North Orissa during the year 1935-36.

(The figures in the following paragraphs are given in thousands of rupees.)

*Note.*—The resolution is confined to the municipalities in North Orissa, i.e., the Orissa division of the Bihar and Orissa province transferred from 1st April 1936 to the newly formed province of Orissa.

1. *Statistics of income.*—The year under review opened with a balance of 1,23 against 1,00 of the previous year (+ 23). The total income of the municipalities during the year, excluding the opening balance, rose from 4,54 to 4,99 (+45). The increase is shown under most heads of income, but it is noticeable that there was an appreciable increase under tax on holdings, latrine tax and contribution from Government, local funds and from other sources. Government grants for general purposes increased by 4 (from 13 to 17). The increased Government grants were for maintenance of roads, primary education and sanitary improvements.

2. *Statistics of expenditure.*—The total expenditure of the municipalities shows that there was a rise of 56 (from 4,36 to 4,92) in expenditure. The main increases were under drainage 10 (from 4 to 14), under conservancy 6 (from 1,46 to 1,52), under markets and slaughter-houses 12 (from 2 to 14), under Public Works 19 (from 78 to 97), under Hospitals and dispensaries 6 (from 35 to 41), under general establishments 3 (from 24 to 27) and under lighting 2 (from 27 to 29). An appreciable decrease of 4 (from 10 to 6) was noticeable under water-supply, but this is due to the fact that the expenditure in the previous year included a grant of Rs. 6,402 placed at the disposal of the Public Health Department for a scheme of supply of water from the tube well inside the Cuttack municipal office compound through overhead tanks and hydrants. There was an increase in the actual closing balance of the municipalities excluding deposits and advances 9 (from 1,05 to 1,14). The actual closing balance in Jajpur was Rs. 87 on the 31st March against the prescribed minimum of Rs. 1,500.

3. *Taxation.*—There was an increase in revenue by 21 (from 3,05 to 3,26) under taxation. This was mostly under taxes on house and lands (from 1,24 to 1,30) owing to the general revision of assessment in Cuttack, under latrine tax (from 1,28 to 1,36), due to improved collection in Cuttack, and under water tax 8 (from 0 to 8) in Puri. There was a slight decrease under tax on vehicles and tax on persons

The following table shows the state of collections in the municipalities which either began or closed the year with outstanding balances of taxes equivalent to one fifth or more of their current demand.—

(Calculated from Appendix D.)

Name of municipality.	Percentage of arrear demand or current demand at the beginning of the year.	Percentage of total collections on current demand.	Percentage of total remissions on current demand.	Percentage of outstanding balances on current demand at the end of the year.
1	2	3	4	5
Balitore ..	18	96	8	13
Puri ..	14	93	10	9
Sambalpur ..	18	92	0	27

There was a fall in the percentage of remissions during the year (from 7.39 to 5.42). In Puri the percentage rose from 6.6 to 9.6 of the previous year. The percentage of total collections (both arrears and current demand) with reference to the current demand fell from 100.7 to 94.2. The prescribed standard of collection (95 per cent) was reached only in Jajpur, Kendrapara and Balasore. In Cuttack the percentage of total collection (both arrears and current demand) with reference to the current demand was 93.5 against 100.7 of the last year. The low percentage was due to the fact that a sum of Rs. 5,398 on account of Government buildings could not be realised as the Executive Engineer, Southern Division, did not grant certificate of fairness in time to enable the heads of offices to pay their dues before the end of the year. In Puri the percentage was 93.5 against 95.6 which was due to non-realisation of municipal tax on certain Government buildings withheld on technical grounds by the departments concerned. The outstanding balances in Cuttack, Puri and Sambalpur were heavy. Government believe that if the executives had exerted themselves more, better results could have been achieved.

4. *Educational expenditure.*—The educational work of municipalities is reported to have improved to some extent, but there is still room for expansion. There was an increase in the total expenditure when compared with that of the previous year 2 (from 39 to 41). In Cuttack, the increase was due to the provision for purchase of furniture and special repairs to certain managed school houses. Additional teachers were appointed in the Balisahi M. E. School, Puri.

5. *Indoor administration.*—There was a slight rise in the total number of meetings held during the year (from 83 to 91). Five meetings in Jajpur and one in Kendrapara proved abortive for want of quorum against three in Jajpur and three in Kendrapara last year. None of the municipalities had less than twelve meetings in the year. The average percentage of the attendance of officials at meetings was below 50 per cent in Jajpur and above 50 per cent in the other municipalities.

The report of the Local Audit department has disclosed the unsatisfactory way in which work was done by the Jajpur municipality. One case of embezzlement was noticed in Puri. The culprit along with his wife committed suicide, but the entire amount embezzled was recovered from him before his death.

6. *Outdoor administration.*—There was increased expenditure under drainage in all the municipalities except Kendrapara and Balasore. Repairs of some old drains in Sambalpur and excavation of Cutcha drains in Cuttack were attended to. In Puri, a sum of Rs. 500 was placed at the disposal of the Public Health Department as preliminary cost of preparing a drainage scheme for due discharge of spill water from water-standposts under the Puri water-supply scheme. New conservancy equipment and tools and plants and live-stock were purchased in Puri.

The Puri municipality made a recurring grant of Rs. 8,991 and a non-recurring grant of Rs. 2,599 to the Puri Pilgrim Hospital.

The Cuttack municipality contributed Rs. 400 to the maternity centre, Rs. 100 to the leper asylum, Rs. 200 to the Society for Prevention of Cruelty to Animals and a stipend of Rs. 8 a month to a lady student for training at the Orissa Medical School. The Jajpur municipality contributed Rs. 200 for the construction of a kitchen attached to the dispensary. The Kendrapara municipality contributed Rs. 1,600 as fixed contribution and a further sum of Rs. 200 as special grant to the dispensary committee. An additional contribution of Rs. 500 was made to the main dispensary by the Sambalpur municipality. It contributed Rs. 1,000 to the maternity fund. The Balasore municipality incurred an expenditure of Rs. 186 under maternity and child welfare work of which Rs. 120 was contributed to the maternity fund and an extra *Dhai* was engaged. The Puri municipality appointed two additional nurses and provided them with maternity outfits.

The roads in Cuttack and Puri are reported to have been improved. A larger sum was spent in Puri under public works—41 against 16 of last year. This was due to the construction of Ballisahi M. E. school building, construction of new roads and improvement to the existing roads. The grants sanctioned by Government out of the proceeds of the Bihar and Orissa Motor Vehicles Taxation Act were utilised in road repairs and the municipalities also spent amounts for this purpose from their general funds.

7. *Water-supply*.—There was a decrease in the expenditure under this head (from 10 to 6). In Cuttack four temporary tube wells were sunk in the Kathjuri river and a fair weather road to the river current was also constructed. Arrangement has now been made for the disposal of the water of the 9" tube well sunk in the year 1921-22 with a Government grant of Rs. 10,000.

8. *General*.—No general elections were held during the year. The period of supersession of the Cuttack municipality, which was due to expire on 3rd December 1935, was further extended till 31st July 1936, as the late Government of Bihar and Orissa considered it still undesirable to hand over the municipality to non-official control.

The Municipal Amendment Act III of 1935 regarding infectious diseases was introduced from 1st July 1935 in the Kendrapara municipality and the provisions of section 304 of the Bihar and Orissa Municipal Act were extended to the Puri municipality under Government notification no. 7996-L. S.-G., dated 4th November 1935, during the year. No rules or bylaws under the Act were introduced in any other municipality.

Steps were taken for improving the sanitary condition of Cuttack and Puri. A scheme was drawn up for fighting the mosquito menace in Cuttack. A special staff was appointed for ameliorative work with the co-operation of the public.

It is unsatisfactory to note that there was a general complaint against the executives of the Sambalpur municipality regarding their apathy towards the maintenance of the roads in an efficient condition and also for lack of arrangements for watering the main thoroughfare. The municipality did not take any action under the Food Adulteration Act and no attempts were made to relieve the congestion of roads in the crowded parts of the town by removing the projections of shops on the roads and the betel shops, etc., which have been constructed over the drains. It is reported that the executives of Puri, Balasore and Kendrapara took a keen interest in their work and rendered valuable assistance in the management of municipal affairs. The work of the Executive Officer of the Cuttack municipality has been reported to be satisfactory. The work of the Jajpur municipality is also reported to need improvement.

In conclusion Government desire to place on record their thanks to the local officers for their reports and inspections and also their appreciation of the good work done generally by the executives of municipalities. They trust that the executives of Sambalpur and Jajpur will show improvement.

By order of the Government of Orissa  
(Ministry of Local Self-Government)

E. R. WOOD,

*Secretary to Government.*

FORM No. I.—Statement showing the constitution of the municipalities in the Orissa Division during the year 1935-36.

Name of division and districts.	Serial number of municipality.	Name of municipality.	Act under which constituted.	Population within municipal limits.	Particulars as to chairman.				Number of members of committee.							REMARKS.		
					Elected non-official.	Elected official.	Nominated non-official.	Nominated official.	Ex-officio.	Nominated.	Elected.	Total.	Officials.	Non-officials.	Europeans.		Indians.	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	
ORISSA DIVISION.																		
Cuttack ...	1	Cuttack ...		65,268	...	...	...	...	...	...	...	...	...	...	...	...	...	The municipality is now under the management of Government.
Cuttack ...	2	Jajpur ...		10,080	1	...	...	...	...	3	12	...	2	19	...	15		
Cuttack ...	3	Kondrapara ...		12,620	1	...	...	...	...	2	8	...	2	8	...	10		
Balasore ...	4	Balasore ...	Bihar and Orissa Municipal Act VII of 1922.	17,886	1	...	...	...	1	3	16	...	1	19	...	20		
Puri ...	5	Puri ...		37,568	1	...	...	...	2	3	20	...	2	23	...	25		
Sambalpur ...	6	Sambalpur ...		15,016	1	...	...	...	2	2	16	...	3	17	...	20		
		Total ...	Total ...	1,58,983	5	...	...	...	5	13	72	...	10	80	...	93		

[ORISSA DIVISION.]

FORM NO. IA.—Statement showing the number of meetings held and average percentage of members present at each meeting of the municipalities in the Orissa Division during the year 1935-36.

Name of division and district.	Serial number of municipality.	Name of municipality.	Total number of meetings held including those specified in columns 5 and 6.	Number of meetings out of the total in column 4 which proved abortive for want of a quorum.	Number of meetings out of the total in column 4 which were adjourned.	Average percentage of officials present at each meeting.	Average percentage of non-officials present at each meeting.	Average percentage of all members present at each meeting.	REMARKS.
1	2	3	4	5	6	7	8	9	10
ORISSA DIVISION.									
Cuttack ...	1	Cuttack ...	...	...	...	...	...	...	The municipality is now under the management of Government.
	2	Jajpur ...	24	5	...	44.5	72.06	66.3	
	3	Kondrapara ...	16	1	...	56.2	59.3	58.7	
Balasore ...	4	Balasore ...	14	...	2	85.71	65.03	66.07	
Puri ...	5	Puri ...	18	...	3	75.00	64.9	65.77	
Sambalpur ...	6	Sambalpur ...	19	...	1	68.4	70.5	70.2	
		Divisional total for 1935-36.	91	6	6	...	...	...	

## Statement showing the income of the municipalities in

Name of division and district.	Serial number of the municipality.	Name of the municipality.	Balance in hand at the close of last year.	Tax on holdings.	Tax on vehicles, horses and other animals.	Water tax.	Lighting tax.	Latrine tax.	Drainage tax.	Tax on persons.	Other taxes.	Total.
1	2	3	4	5	6	7	8	9	10	11	12	13
ORISSA DIVISION.												
			Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
	1	Cuttack ...	81,013	78,880	1,138	...	...	61,842	...	...	...	1,39,305
Cuttack ...	2	Jajpur ...	42	898	...	...	...	3,860	...	5,655	...	10,428
	3	Kendrapara ...	5,321	1,178	...	...	...	4,948	...	6,065	...	12,191
Balasore ...	4	Balasore ...	5,181	5,703	46	...	...	7,211	...	11,715	18	24,698
Puri ...	5	Puri ...	67,637	48,516	298	7,790	...	42,467	...	...	...	99,071
Sambalpur ...	6	Sambalpur ...	14,083	...	32	...	...	12,735	...	...	27,812	40,079
Divisional Total for 1935-36.			1,28,277	1,30,120	1,509	7,790	...	1,35,568	...	28,485	27,330	3,25,767

Municipal registration, licence and other fees.

Cart registration fees.	Public vehicles registration fees.	Platform licence fees.	Licence fees on dangerous and offensive trades.	Other fees.	Total.
14	15	16	17	18	19
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
2,871	5,211	3,298	1,533	1,063	13,971
451	...	87	309	15	862
823	...	...	319	115	1,257
1,421	5	...	977	...	1,803
2,864	2,066	2,432	671	48	9,070
4,236	148	697	950	286	5,662
12,666	7,425	6,509	9,559	1,472	31,631

Realization under Special Acts.					Revenue derived from municipal property and powers apart from taxation.		
From pounds.	From ferries.	Petroleum fees under Indian Petroleum Act.	Vaccination fees.	Total.	Rents of lands, houses, serais (rest-houses), dak bungalows etc.	Sale-proceeds of lands and produce of lands, etc.	Conservancy receipts (other than taxes and rates).
20	21	22	23	24	25	26	27
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
834	5,905	...	140	6,879	2,859	7	605
525	...	...	1	526	...	119	148
273	300	8	19	600	294	322	...
485	275	20	1	781	521	5	236
296	...	183	9	488	7,483	312	65
585	7,798	70	11	8,464	2,828	68	487
2,998	14,278	281	181	17,738	13,985	833	1,541

Revenue derived from municipal property and powers apart from taxation.—*contd.*

Fees and revenue from educational institutions.	Fees and revenue from medical institutions.	Fees and revenue from markets and slaughter-houses.	Fees and revenue from tram ways.	Other fees (to be specified in detail in as many columns as may be necessary).			Fines under Municipal and other Acts.
				Income from burning ghats and burial grounds.	Sale of night soil, etc.	Other fees.	
28	29	30	31	32	33	34	35
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
197	118	1,100	...	...	...	588	3,844
..	...	804	...	...	...	...	57
...	...	1,154	...	...	...	42	168
...	...	1,175	...	...	...	...	135
1,055	...	11,458	...	...	...	9,184	1,332
378	...	1,448	...	...	...	...	464
1,565	113	16,634	...	...	...	9,814	6,060

Revenue derived from municipal property and powers apart from taxation.— <i>concl.</i>					Grants and contributions (for general and special purposes).		
Interest on investments.			Premium on loans.	Total.	From Government.		
For general purposes.	For educational purposes.	For medical purposes.			For general purposes.	For educational purposes.	For medical purposes.
36	37	38	39	40	41	42	43
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
...	...	...	...	9,258	3,000	4,937	17,513
...	...	...	...	628	1,196	856	...
...	...	...	...	1,980	1,718	860	...
...	...	73	...	2,205	2,392	9,203	...
1,889	...	...	...	82,778	6,000	4,541	60
...	...	...	...	5,663	2,740	8,709	...
1,889	...	73	...	52,507	17,046	18,106	17,573

Grants and contributions (for general and special purposes).—*concl.*

From local funds.			From other sources.			Total.
For general purposes.	For educational purposes.	For medical purposes.	For general purposes.	For educational purposes.	For medical purposes.	
44	45	46	47	48	49	50
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
...	...	700	227	...	...	26,377
...	...	...	...	...	...	2,052
...	...	...	...	65	...	2,613
...	...	...	125	...	...	5,720
4,289	...	813	...	...	78	15,776
...	...	...	4,781	...	...	11,230
4,289	...	1,513	5,183	65	78	68,798

Miscellaneous.			Total income of the year, excluding opening balance.	Extraordinary and Debt.			
Recoveries on account of services rendered to private individuals.	Other items.	Total.		Sale-proceeds of Government securities and withdrawals from Savings Bank.	Loans.		Realizations of Sinking Fund for repayment of loans.
					From Government.	Raised in open market.	
51	52	53	54	55	56	57	58
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
192	3,568	3,755	1,99,540	...	...	...	...
...	146	146	14,642	...	...	...	...
...	89	89	18,760	...	...	...	...
...	295	295	85,497	...	...	...	...
227	2,311	3,538	1,59,727	49	...	...	...
...	447	447	71,545	...	...	...	...
419	7,851	8,270	4,99,711	49	...	...	...

No. II.

the Orissa Division during the year ending 31st March 1936.

Extraordinary and Debt—concl'd.				Total receipts, excluding opening balance.	Total receipts, including opening balance.	Incidence of taxation (column 13) per head of population.			Incidence of income (column 54) per head of population.			REMARKS.
Advances.		Deposits.	Total.									
Permanent.	Other.											
59	60	61	62	63	64	65			66			67
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	a.	p.	Rs.	a.	p.	
70	3,019	10,016	13,135	2,12,675	2,43,688	2	2	2	8	0	11	
30	2,994	53	3,077	17,719	17,761	0	15	7	1	5	11	
...	...	86	86	18,816	24,167	0	15	5	1	7	9	
...	452	759	1,211	86,703	41,889	1	6	2	1	15	10	
...	5,752	1,15,860	1,21,661	2,81,338	3,49,025	2	10	2	4	4	0	
150	425	1,851	2,426	73,971	83,054	2	10	8	4	12	2	
250	12,042	1,28,655	1,41,596	6,41,307	7,64,584	2	0	9	3	2	3	

## Statement showing the expenditure of the municipalities in

Name of division and district.	Serial number of municipality.	Name of municipality.	General administration and collection charge.								Total.
			General Administration (i) — Office Establishment, Inspection, Honorary Magistrates' Establishment etc.	Collection of taxes, including bonded ware-houses (establishment, purchase of account books and paper, money boxes, repairs to outposts etc.	Collection of tolls on roads and ferries.	Survey of land.	Refunds (other than octroi.)	Pensions and gratuities.	Annuities.		
1	2	3	4	5	6	7	8	9	10	11	
			Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	
ORISSA DIVISION.	1	Cuttack ...	16,758	9,424	156	...	166	...	...	26,519	
Cuttack ...	2	Jajpur ...	798	766	...	...	...	...	...	1,559	
	3	Kendrapara ...	1,070	1,256	93	...	...	...	...	2,359	
Balasore ...	4	Balasore ...	2,074	3,031	...	...	...	...	...	5,105	
Puri ...	5	Puri ...	4,997	9,570	...	...	381	...	...	14,948	
Sambalpur ...	6	Sambalpur ...	1,773	7,251	...	...	...	...	...	9,024	
		Divisional Total	27,460	31,298	189	...	567	...	...	59,514	

Public safety.					Public health.		
Fire (establishment, purchase of fire engines, buckets, repairs, etc.).	Lighting (establishment, purchase of lamps, oil, repairs, etc.).	Police (establishment, purchase of clothing, lanterns, etc., repairs to outposts).	Rewards for destruction of wild animals and snakes.	Total.	Establishment charges.	Epidemics (including special establishment charges).	
					Other than those in columns 21, 22, 25 and 29.	Cholera.	Plague.
12	13	14	15	16	17	18	19
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	R.
...	13,182	125	90	19,897	8,182	1,768	...
...	890	...	8	898	...	49	...
...	1,357	...	49	1,406	...	30	...
...	1,653	...	1	1,654	775	699	...
...	10,410	...	61	10,471	738	985	...
...	2,329	...	20	2,349	2,852	89	...
...	29,321	125	109	29,615	12,042	3,570	...

## Public health—contd.

Epidemics (including special establishment charges)—concl.			Drainage and sewerage works.			
Other epidemics.	Total.	Vaccination.	Original works.	Repairs.	Establishment charges.	Total.
20	21	22	23	24	25	26
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1,068	2,636	388	7,146	2,448	1,803	11,397
...	49	171	...	79	...	79
...	30	181	...	249	...	249
...	699	250	...	186	...	186
3,491	4,476	410	500	20	...	520
55	94	190	...	1,158	...	1,158
4,614	8,184	1,596	7,646	4,140	1,803	12,589

## Public health—contd.

Water-supply and water works.				Conservancy.			
Original works.	Repairs.	Establishment charges.	Total.	Latrines and urinals.	Road watering.	Road cleaning.	Total.
27	28	29	30	31	32	33	34
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
...	1,297	...	1,297	49,340	2,065	11,455	62,860
516	...	...	516	3,009	...	1,282	4,351
101	307	...	408	3,975	...	928	4,903
641	517	288	1,446	5,200	10	4,294	9,594
...	101	286	387	33,238	1,690	19,250	54,378
...	1,756	158	1,914	10,094	1,278	4,314	15,686
1,258	3,978	732	5,968	1,05,006	5,243	41,523	1,51,772

Public health—concl'd				Medical.			
Registration of births and deaths.	Markets and slaughter houses.	Miscellaneous.	Total.	Establishment.	Scholarships tenable at schools and colleges.	Contribution to Government.	Other contributions.
35	36	37	38	39	40	41	42
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
...	2,992	...	89,952	1,420	96	1,302	894
...	...	...	5,166	...	...	800	1,872
...	85	4	5,860	...	...	...	1,800
...	317	...	13,267	...	...	...	3,136
375	9,909	30	71,218	1,099	...	...	18,642
...	515	...	21,915	...	...	...	6,452
375	13,818	34	2,07,378	2,519	96	1,602	32,296

Medical—concl'd.			Public convenience.			
Other charges.	Refunds.	Total.	Pounds.	Dak bangalows and sarais.	Arboriculture, public gardens and experimental cultivation.	Veterinary charges.
43	44	45	46	47	48	49
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
784	...	4,446	25	...	294	1,995
...	...	1,672	...	...	...	...
...	...	1,600	...	...	...	...
...	...	8,196	87	...	...	...
...	...	19,741	43	286	271	2,018
...	...	6,452	394	...	169	480
784	...	87,247	499	286	784	4,498

Public Works.							Public Instruction.		
Establishment.	Building.		Roads.		Stores.	Total.	Total.	Schools and colleges.	Contributions.
	Original works.	Repairs.	Original works.	Repairs.					
50	51	52	53	54	55	56	57	58	59
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
2,928	...	...	...	26,507	294	29,729	32,043	...	10,889
555	...	...	4,073	...	...	4,628	4,628	...	1,739
450	...	117	...	3,520	...	4,087	4,087	457	1,404
1,026	...	145	...	5,808	...	6,974	7,011	...	5,185
2,385	3,375	123	19,287	16,187	10	41,317	43,935	...	12,305
854	...	129	...	8,972	119	10,054	11,097	8,229	917
6,178	3,375	514	23,910	60,969	428	96,789	1,02,801	8,686	31,889

Public Instruction— <i>concl.</i>		Contribution.	Miscellaneous.						
Libraries, museums, menageries, etc.	Total.	For general purposes.	Interest on Loans.		Discount.	Actual cost of work done for private individuals.	Other items.		
			Interest due on account of previous year.	Interest due on account of current year.			Printing charges.	Law charges.	Provident fund.
60	61	62	63	64	65	66	67	68	69
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
229	10,568	...	...	...	...	95	814	1,729	1,497
...	1,799	50	...	...	...	...	50	29	...
65	1,926	148	...	...	...	...	118	69	155
...	5,185	...	...	...	...	...	868	566	898
...	12,805	...	...	301	...	...	464	2,749	1,511
...	9,146	...	...	...	...	...	684	457	882
294	40,869	198	...	301	...	95	1,998	5,698	9,888

Miscellaneous--concl.			Extraordinary and debt.						
Other items--concl.		Total.	Total expenditure.	Investments.		Payment to sinking fund.	Repayments of loans.	Advances.	
Miscellaneous.	Total.			In securities (other than for sinking funds).	In savings bank.			Permanent.	Other.
70	71	72	73	74	75	76	77	78	79
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1,651	5,181	5,226	1,82,091	...	...	500	661	70	1,770
21	110	110	15,322	...	...	100	...	90	2,222
...	332	332	17,918	...	...	...	...	...	2,037
...	1,332	1,332	86,690	73	...	...	...	...	459
607	5,525	5,826	1,78,444	...	...	...	4,345	...	6,005
146	1,669	1,669	61,652	...	...	...	...	150	675
2,025	14,099	14,495	4,92,112	73	...	600	5,006	250	19,168

No. III.

Orissa Division during the year ending 31st March 1936.

Extraordinary and debt.		Total disbursement.	Balance.			Grand total.	Remarks.
Deposits.	Total.		Deposits.	Actual balance.	Total.		
80	81	82	83	84	85	86	87
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	
12,813	15,814	1,97,403	6,442	39,841	46,283	2,42,658	
...	2,852	17,674	...	87	87	17,761	
218	2,255	20,168	217	3,782	3,999	24,167	
807	1,889	88,029	...	8,860	8,860	41,889	
1,08,889	1,19,289	2,97,689	7,242	44,100	51,343	3,49,025	
2,410	3,235	64,887	197	28,080	28,167	88,054	
1,24,637	1,48,734	6,85,846	14,038	1,14,700	1,28,738	7,61,584	



## Unrefined sugar.

(a) Gross imports.	(b) Gross amount of tax collected.	(c) Net imports.	(d) Net amount of tax collected.	(e) Net average consumption per head of population.
16	17	18	19	20
Mds. 2,946 30 0	Rs. 798 5 9	Mds. 2,142 16 0	Rs. 669 8 0	Mds. 0 5 11

## Ghi.

21	(a) Gross imports.
22	(b) Gross amount of tax collected.
23	(c) Net imports.
24	(d) Net amount of tax collected.
25	(e) Net average consumption per head of population.
Mds. 1,939 39 13	
Rs. 1,616 10 7½	
Mds. 1,980 21 12	
Rs. 1,608 12 7½	
Mds. 0 5 2	



Oil.		Class III.—Including oil and oil-seeds and articles used for fuel, lighting and washing.	
36	Mds. 50,846 8 0	(a) Gross imports.	(a) Gross imports.
37	Rs. 1,059 4 10½	(b) Gross amount of tax collected.	(b) Gross amount of tax collected.
38	Mds. 50,846 8 0	(c) Net imports.	(c) Net imports.
39	Rs. 1,059 4 0	(d) Net amount of tax collected.	(d) Net amount of tax collected.
40	Mds. 3 6 2	(e) Net average consumption per head of population.	(e) Net average consumption per head of population.
41	Mds. 1,39,205 0 0	(a) Gross imports.	(a) Gross imports.
42	Rs. 2,783 14 7½	(b) Gross amount of tax collected.	(b) Gross amount of tax collected.
43	Mds. 1,39,205 0 0	(c) Net imports.	(c) Net imports.
44	Rs. 2,783 14 7½	(d) Net amount of tax collected.	(d) Net amount of tax collected.
45	Mds. 9 4 2	(e) Net average consumption per head of population.	(e) Net average consumption per head of population.

Class IV.—Articles used  
in the construction  
of buildings.

Class V.—Drugs, gums,  
spices and perfumes.

	(a) Gross imports.	(b) Gross amount of tax collected.	(c) Net imports.	(d) Net amount of tax collected.	(e) Net average consumption per head of population.
46	Mds. 140,857 4 0				
47		Rs. 1,468 0 4½			
48	Mds. 140,857 4 0				
49		Rs. 1,468 0 4½			
50	Mds. 9 5 10				
51	Mds. 137,157 0 0				
52		Rs. 2,285 6 11			
53	Mds. 89,887 0 0				
54		Rs. 1,499 7 5			
55	Mds. 5 15 9				



No. IV.

Municipality in the Orissa Division during the year ending 31st March 1936, the average consumption or of taxation per head of population.

Class VII.—Including cloth, piece-goods, articles of clothing, and manufactured articles of dress.					Class VIII.—Metals and articles of metals.					Composition for octroi.	Incidence of taxation.		Remarks.
(a) Gross imports.	(b) Gross amount of tax collected	(c) Net imports.	(d) Net amount of tax collected.	(e) Net average consumption per head of population.	(a) Gross imports.	(b) Gross amount of tax collected.	(c) Net imports.	(d) Net amount of tax collected.	(e) Net average consumption per head of population.		Class I. (Net collections.)	Total octroi. (Net collections.)	
66	67	68	69	70	71	72	73	74	75	76	77	78	79
Mds. 251,657 8 0	Rs. 3,974 7 4½	Mds. 248,992 8 0	Rs. 9,922 4 10½	Mds. 16 9 3	Mds. 79,859 10 0	Rs. 1,849 15 10½	Mds. 79,859 10 0	Rs. 1,849 15 10½	Mds. 5 4 6	Rs. 18 0 0	94	18	

No. 139.—*Expenditure of municipalities in the Orissa Division during 1935-36.*

					Rs.
General Administration and collection charges ...	...	...	...	...	59,514
<i>Public safety—</i>					
Lighting ...	...	...	...	...	29,321
Police ...	...	...	...	...	125
Fire, etc. ...	...	...	...	...	169 (a)
Total					29,615
<i>Public Health and Convenience—</i>					
Water-supply (including capital outlay) ...	...	...	...	...	5,968
Drainage (including capital outlay) ...	...	...	...	...	13,589
Conservancy ...	...	...	...	...	1,51,772
Hospitals and dispensaries and vaccination ...	...	...	...	...	38,843 (b)
Plague charges ...	...	...	...	...	...
Markets and slaughter-houses...	...	...	...	...	13,818
Arboriculture, public gardens, etc.	...	...	...	...	734
Sanitary ...	...	...	...	...	12,042
Total					2,36,766
<i>Public Works—</i>					
Roads ...	...	...	...	...	84,299
Buildings ...	...	...	...	...	3,889
Establishment ...	...	...	...	...	8,178
Stores ...	...	...	...	...	423
Miscellaneous .	...	...	...	...	...
Total					96,789
Public instruction ...	...	...	...	...	40,869
Contributions for general purposes	...	...	...	...	193
<i>Miscellaneous—</i>					
Interest on loans...	...	...	...	...	301
Other miscellaneous expenditure	...	...	...	...	14,194
Total					14,495 (c)
<i>Extraordinary and Debt—</i>					
Investments ...	...	...	...	...	73
Payment to sinking funds ...	...	...	...	...	600
Repayment of loans ...	...	...	...	...	5,006
Advances ...	...	...	...	...	13,418
Deposits ...	...	...	...	...	1,24,637
Total					1,43,734
Grand Total					6,21,975 (d)

(a) Includes Rs. 169 on account of rewards for the destruction of wild animals.

(b) Includes Rs. 37,247 under medical and Rs. 1,596 under vaccination.

(c) Includes Rs. 95 on account of actual cost of work done for public individuals.

(d) Represents total disbursements.

## DEPARTMENT OF DEVELOPMENT, ORISSA.

## FORECAST OF THE RABI CROPS OF ORISSA, 1936-37.

(On an average of the five years ending 1934-35 the area under summer rice included in this forecast represents about 0.1 per cent of the total area under rice in India.)

*Explanatory.*—The crops dealt with in the present forecast are summer rice, the spring crops including cereals (except wheat), pulses and other food-grains, potatoes and other roots, melons, vegetables, spices and tobacco which are harvested between January and April. Wheat and oil-seeds for which separate forecasts are issued, are excluded from this return.

*Character of the season.*—The weather conditions were fair for the crops except in the Balasore district where they were not favourable. Some damage was done to the crops in the Puri district by untimely excessive rainfall in February. The sowing and harvesting generally began at the normal time.

*Area sown.*—The normal area under the different *rabi* crops dealt with in the forecast is estimated at 413,930 acres. The area actually sown this year is estimated at 512,769 acres as compared to 483,056 acres last year. The increase is mainly marked in the Puri district due to favourable weather and soil conditions at the time of sowing. A decrease in area is however noticeable in the Ganjam district which was due to unfavourable weather for the gram crop.

*Outturn.*—From Appendix I it will be seen that Sambalpur expects an outturn of 114 per cent, Cuttack 93 per cent and other districts 46 to 78 per cent. According to the estimates of the District Officers, the outturn of the *rabi* crops dealt with in this forecast is 74 per cent of the normal as compared to 65 per cent of the last year.

The gross yield of summer rice for the Province is estimated at 168,700 cwts. against 152,600 cwts. of last year. The gross

outturns of other important *rabi* crops dealt with in the forecast are estimated as follows:—

Barley—82 tons as compared to 72 tons of last year.

Gram—22,600 tons as compared to 25,200 tons of last year.

Other *rabi* cereals—80,000 tons as compared to 68,700 tons of last year.

Other *rabi* food crops—75,400 tons as compared to 66,100 tons of last year.

Tobacco—4,500 tons as compared to 3,600 tons of last year.

PURI:

*The 17th May, 1937.*

S. N. MOZUMDAR,

*Director of Development, Orissa.*

APPENDIX I.

Forecast of the Rabi Crops of Orissa, 1936-37.

District.	1	2	3	4	5	6	7	8	9	10	Figures from the cadastral survey.			14	15
											Total area of the district in acres.	Total area of the district which has been cadastrally surveyed.	Years during which the cadastral survey took place.		
Cuttack ...	2,015,766	1,395,800	Barley ...	2,100	200	280	92	75	Acres.	11	12	13	14	15	The weather and general condition of the crops were fair. The dates of sowing and harvesting were normal. The increase in area and output is due to favourable weather.
			Boro or summer rice...	6,000	10,100	17,207	92	100	Acres.	11	12	13	14	15	
			Gram ...	1,100	500	1,000	50	83	Acres.	11	12	13	14	15	The weather and general condition of the crops were fair. The dates of sowing and harvesting were normal. The increase in area and output is due to favourable weather.
			Other rabi cereals and pulses.	97,070	178,145	178,010	07	92	Acres.	11	12	13	14	15	
			Other rabi food crops not separately reported, e.g., potatoes, yams, onions and others.	5,900	10,600	10,500	83	92	Acres.	11	12	13	14	15	The weather and general condition of the crops were fair. The dates of sowing and harvesting were normal. The increase in area and output is due to favourable weather.
			Total food crops ...	112,172	214,546	213,087	70	63	Acres.	11	12	13	14	15	

APPENDIX I--contd.

Forecast of the Rabi Crops of Orissa, 1936-37.

District.	2	3	4	5	6	7	8	9	Figures from the cadastral survey.			13	14	15
									Total area of the district in acres.	Total area of the district estimated to be under cultivation in acres.	Name of rabi crops.			
									Acres.	Acres.	Acres.			
			Tobacco	5,400	3,850	5,212	67	92	...	...	...	...	March-April.	
			Other rabi non-food crops (not separately reported), e.g., spices, oats, etc.	19,500	1,400	1,795	67	92	...	...	...	...	November.	
			Total non-food crops.	24,900	5,250	7,007	67	92	...	...	...	...		
			Grand Total	137,072	210,795	220,094	70	93	2,629,233	...	...	...		15,950



APPENDIX I--contd.

Forecast of the Rabi Crops of Orissa, 1936-37.

District	Total area of the district in acres.	Total area of the district estimated to be under cultivation, in acres.	Name of rabi crops.	Approximate normal area under each specified rabi crop, in acres.				Estimated rabi crop in acres (1936-37).				Figures from the cadastral survey.				Remarks.
				5	6	7	8	9	10	11	12	13	14	15		
Puri	1,550,900	770,440	Boro or summer rice...	Acres.	10,434	10,509	10,280	75	76	Acres.	13,093	December	Harvesting going on.	The weather and general condition of the crops were fair. The dates of sowing and harvesting were normal. The increase in area in case of other cereals and pulses, other rabi food crops and other rabi non-food crops is due to favourable weather and moisture in land at the time of sowing and the decrease in outturn is due to untimely excessive rainfall in February, which caused damage to the crops.		
				Acres.	74	76	81	67	50	Acres.	70	November	February...			
			Gram								1,400,804	Do.	Do.			
			Other cereals and pulses.	60,214	59,079	60,480	75	67		1023-28	95,240	Do.	Do.			
			Other rabi food crops (not separately reported), e.g., potatoes, yams, melons and others.	3,023	2,672	2,050	75	67			5,028	Do.	Do.			
			Total food crops	73,745	53,230	70,791	75	67			46					







APPENDIX I—*contd.*  
Forecast of the Rabi Crops of Orissa, 1936-37.

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
District.	Total area of the district, in acres.	Total area of the district estimated to be under cultivation, in acres.	Name of rabi crops.	Approximate normal area under each specified rabi crop, in acres.	Approximate area last year under each specified rabi crop, in acres (1935-36).	Estimated area this year under each specified rabi crop, in acres (1936-37).	Taking 100 to represent the normal output, how much represented the output last year (1935-36).	Taking 100 to represent the normal output, how much will represent this year's output (1936-37).	Total area of the district which has been cadastrally surveyed.	Years during which the cadastral survey book place.	Area found under each crop during the cadastral survey.	Date at which the sowing of crops was begun this year.	Date at which the harvesting of the crop was begun this year.	Remarks.
				Acres.	Acres.	Acres.								
			Tobacco	8,055	9,640	10,380	56	86						
			Other rabi non-food crops (not separately reported), e.g., spicous, oats, etc.	30,772	9,673	10,597	62	69						
			Total non-food crops	38,827	19,313	20,986	59	77						
			Grand Total	413,930	483,050	512,789	65	74						

## APPENDIX II.

*Abstract statement of estimated acreage and outturn of summer rice crop, 1936-37.*

Province.	Acreage.			Outturn in cwt.		
	Of current year's crop.	Of previous year's crop.	Percentage by which column 2 exceeds (+) or falls short of (-) area in column 3.	Estimated yield of current year, i. e., of area in column 2.	Yield of previous year, i. e., of area in column 3.	Percentage by which column 5 exceeds (+) or falls short (-) of outturn in col. 6.
1	2	3	4	5	6	7
Orissa ...	28,037	27,150	+3.23	168,700	152,600	+10.55



Statement showing the seizures and deaths of epidemic diseases in the province of Orissa for the week ending the 26th June 1937.

Districts excluding towns.	Cholera.		Smallpox.		Plague.		Influenza.		Remarks.
	Attacks.	Deaths.	Attacks.	Deaths.	Attacks.	Deaths.	Attacks.	Deaths.	
1	2	3	4	5	6	7	8	9	10
Cuttack .. ..	12	5	29	3	..	..	..	..	
Sambalpur .. ..	15	14	..	..	..	..	..	..	
Balasore .. ..	6	2	16	1	..	..	..	..	
Puri .. ..	20	9	2	1	..	..	..	..	
Ganjam Plains .. ..	..	..	3	3	..	..	..	..	
Ganjam Agency .. ..	..	..	18	4	..	..	..	..	
Khondinals .. ..	..	..	9	..	..	..	..	..	
Koraput .. ..	..	..	..	..	..	..	..	..	
Total .. ..	53	30	77	12	..	..	..	..	
In towns having a population over 50,000—									
Cuttack .. ..	..	..	..	..	..	..	..	..	
In other affected towns—									
Puri .. ..	9	2	..	..	..	..	..	..	
Total of all towns ...	9	2	..	..	..	..	..	..	

CUTTACK:

The 8th July 1937.

G. VERGHESE, LT-COL., I.M.S.,

Director of Health and Prisons Services, Orissa.

Statement showing births and deaths from principal diseases in towns, with a population of 30,000 and over, in the province of Orissa for the week ending the 26th June 1937.

Name of town.	Population.	Births.	Birth rate(annual)	Cholera.	Smallpox.	Plague.	Fever.	Dysentery and diarrhoea.	Respiratory dis-cases.	Other causes.	Total deaths.	Death rate(annual)
1	2	3	4	5	6	7	8	9	10	11	12	13
Berhampur	37,750	22	30.4	...	...	...	2	1	2	7	12	16.6
Cuttack...	65,263	24	19.2	...	...	...	4	2	3	9	18	14.4
Puri ...	37,568	18	25.0	2	...	...	6	4	2	9	23	31.9
Total ...	140,581	64	23.7	2	...	...	12	7	7	25	53	19.7

CUTTACK :

The 9th July 1937. }

G. VERGHESE, LT.-COL., I.M.S.,

Director of Health and Prisons Services, Orissa.

Weather and Crop Report of Orissa for the week ending the 12th July 1937.

Sl. no.	Name of districts and subdivisional headquarters.	Rainfall (subdivisional figures are for the week ending Saturday only).	Price of common rice in seers (of 80 tolas each) per rupee.		Character of the weather, state and prospects of crops, etc.
			This week.	Previous week.	
1	2	3	4	5	6
		Inches.			
1	CUTTACK ..	2.75	13 1/8	13 1/8	Weather seasonable. Weeding of <i>biali</i> paddy in progress. Transplantation of <i>saradh</i> paddy commenced at places. Jute, sugarcane and cotton thriving. Vegetables doing well. Fodder and water sufficient. Cattle disease reported from Patkura and Kendrapara police-stations.
2	JAIPUR ..	1.74	14 7/16	14 7/16	
3	KENDRAPARA ..	4.37	14 7/16	13 1/8	
4	ANGUL ..	0.28	15 1/4	15 1/4	
5	BALASORE ..	1.34	13	13	Weather seasonable. Paddy plants thriving. Puddling and transplantation of paddy in progress. Sugarcane thriving. Vegetables doing well. Average height of jute 2 feet. Fodder and water sufficient. Cattle disease reported from Sadr.
6	BHADRAK ..	3.44	17	17	
7	PURI ..	3.35	13 1/8	13 1/8	Weather cloudy. Paddy fields being ploughed. <i>Saradh</i> and <i>biali</i> paddy, <i>mandua</i> and maize being sown, germinating and thriving at places. Puddling of <i>saradh</i> paddy going on. Sugarcane thriving. <i>Dalua</i> paddy being harvested. Fodder and water sufficient.
8	KHURDA ..	1.50	14 7/16	14 7/16	

## Weather and Crop Report of Orissa for the week ending the 12th July 1937.

Sl. no.	Name of districts and subdivisional headquarters.	Rainfall (subdivisional figures are for the week ending Saturday only).	Price of common rice in seers (of 80 tolas each) per rupee.		Character of the weather, state and prospects of the crops, etc.
			This week.	Previous week.	
1	2	3	4	5	6
		Inches.			
9	SAMBALPUR..	1.54	18	18	Weather seasonable. Condition of standing crops good. Sowing of paddy continues.
10	BARGARH ..	0.17	18	18	
11	NAWAPARA ..	0.80	16	16	
12	CHATRAPUR..	5.72	9 8/13	9 8/13	Weather seasonable. Standing crops:—sugarcane, vegetables, gingelly and dalua paddy—condition fair. Transplantation of paddy commenced at places in the Khondmals subdivision. Sowing of paddy completed. Harvesting of dalua paddy and transplantation of paddy and ragi commenced in Chatrapur division. Pasture sufficient. Fodder available. No scarcity of water.
13	BERHAMPUR ..	0.11	10	10	
14	RUSSELLKONDA ..	(Not reported)		10	
15	PHULBANI ..	3.68	15	15	

Weather and Crop Report of Orissa for the week ending the 12th July 1937.

Sl. no.	Name of districts and subdivisional headquarters.	Rainfall (subdivisional figures are for the week ending Saturday only).	Price of common rice in seers (of 80 tolas each) per rupee.		Character of the weather, state and prospects of the crops, etc.
			This week.	Previous week.	
1	2	3	4	5	6
		Inches.			
16	KORAPUT ...	5.52	13 4/5	13 4/5	Weather rainy. Standing crop—sugarcane, ragi, cumbu—thriving. Sowing of ragi and transplantation of paddy proceeding.
17	NOWRANGAPUR	1.33	18	18	
18	RAYAGHADA	1.74	10	10	

Note.—Prices in North Orissa refer to boiled rice and in South Orissa to raw rice.

GENERAL SUMMARY.—During the week under report rain fell in all the districts of the Province. The fall was heavy at Kendrapara, Chatrapur and Koraput. The sowing and transplantation of paddy continue in all the districts of the Province. In districts Balasore and Puri the puddling of *saradh* paddy is in progress and in district Cuttack the weeding of *biali* paddy is proceeding. The harvesting of *daula* paddy continues in the Puri district. Ragi is being sown in the Puri and Koraput districts and its transplantation has commenced in the Ganjam district. Jute and cotton are thriving in the Cuttack district and cumbu in the Koraput district. The condition of sugarcane is fair. Fodder and water are reported to be sufficient everywhere. The average price of local common rice was 15.21 seers a rupee against 15.09 seers (revised figure) in the preceding week in North Orissa and was stationary at 12.34 seers a rupee in South Orissa. The figures for the North and South Orissa for the corresponding period of last year are 13.53 and 11.08 seers. Cattle disease is reported from the Cuttack and Balasore districts.

PURI:

The 14th July 1937.

S. N. MOZUMDAR,

Director of Development, Orissa.